APPELLATE TRIBUNAL FOR ELECTRICITY
New Delhi – 110003

Dated: 2nd November, 2026

Sub.: Judges Roster w.e.f. 02.11.2026 to 30.11.2026.

Court No.	Day(s) & Time	Bench	Assignment
Court – I [Electricity Bench]	**Monday:** 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta **Officiating Chairperson AND** Hon'ble Mr. Virender Bhat, **Judicial Member**	All matters in connection with the **Electricity Act and the Energy Conservation Act.**
Court – I [Electricity Bench]	**Wednesday:** 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta **Officiating Chairperson AND** Hon'ble Mr. Virender Bhat, **Judicial Member**	All matters in connection with the **Electricity Act and the Energy Conservation Act.**
Court – I [Electricity Bench]	**Friday:** 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta **Officiating Chairperson AND** Hon'ble Mr. Virender Bhat, **Judicial Member**	All matters in connection with the **Electricity Act and the Energy Conservation Act.**
Court – II [Electricity Bench]	**Tuesday & Thursday:** 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, **Judicial Member AND** Hon'ble Mr. Ajay Talegaonkar **Technical Member (Electricity)**	All matters in connection with the **Electricity Act and the Energy Conservation Act.**

NOTE: (FOR COURT-I ONLY)

(a) Monday (From 10:30 AM to 01:15 PM & from 2:15 PM to 5:00 PM) - **Fresh matters and all kinds of IAs**

(b) Wednesday (From 10:30 AM to 01:15 PM) - **Fresh matters and all kinds of IAs**

(c) Wednesday (from 2:15 PM to 5:00 PM) - **Short matters**

(d) Friday (from 10:30 AM to 01:15 PM & 2:15 PM to 5:00 PM - **Appeal/final hearing matters**

Contd…/-

This issues with the approval of the Competent Authority.

Sd/-

(Registrar)

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PPS to Hon'ble Officiating Chairperson
PPS/PS to all Hon'ble Members
PS/PA to Ld. Registrar
PS to Dy. Registrar (NS)
Shri Jaiom, LDC
Shri Dhruv, Office Assistant (IT)
All Notice Boards